

FORM A
PUBLIC ANNOUNCEMENT

{ Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 }

**FOR THE ATTENTION OF THE CREDITORS OF SWASTIK TUNGSTEN
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Swastik Tungsten Private Limited
2.	Date of incorporation of corporate debtor	September 29, 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. of corporate debtor	U24100PN2010PTC137441
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered and Principal Office:</u> C-14 and C-15 Shrirampur, MIDC, Ahmednagar, Maharashtra – 413709
6.	Insolvency commencement date in respect of corporate debtor	Order dated February 14, 2022 received on February 19, 2022
7.	Estimated date of closure of insolvency resolution process	August 13, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Brijendra Kumar Mishra IBBI/IPA-002/IP-N00109/2017-2018/10257
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<u>Registered Address:</u> Flat No. 202, 2 nd Floor, Bhoj Bhavan, Plot No – 18-D, Chembur, Mumbai – 400071 <u>Email:</u> mishrabk1959@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<u>Address:</u> I-21/22, Paragon Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400013 <u>Email:</u> swastiktungsten.cirp@gmail.com
11.	Last date for submission of claims	March 5, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	N.A.

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Physical Address: N.A.
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Swastik Tungsten Private Limited** on **February 14, 2022**. Order was received on **February 19, 2022**.

The creditors of Swastik Tungsten Private Limited, are hereby called upon to submit their claims with proof on or before **March 5, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Brijendra

Brijendra Kumar Mishra
IBBI/TPA-002/IP-N00109/2017-2018/10257

Date: February 22, 2022
Place: Mumbai